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Title: Introduction of the Coal Regulatory Authority Bill, 2013.

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): Madam, I beg to move for leave to introduce a Bill to provide for the establishment of Coal Regulatory Authority to regulate and conserve resources in the coal sector, protect the interests of consumers of coal and producers of coal and for matters connected therewith or incidental thereto.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of Coal Regulatory Authority to regulate and conserve resources in the coal sector, protect the interests of consumers of coal and producers of coal and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI SHRIPRAKASH JAISWAL: Madam, I introduce** the Bill....(*Interruptions*)

श्री शरद यादव (मधेपुरा): अध्यक्ष जी, मैं एक मिनट में अपनी बात कहना चाहता हूँ।

अध्यक्ष महोदया: आप बाद में अपनी बात कहना।

...(Interruptions)